

**List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice**

S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPLD	272	2015	KANPUR NAGAR	SHAMIUDDIN VS RIYAZUDDIN	6,00,000	CIVIL JUDGE	1181/13.04.16
2	FAPL	621	2005	KANPUR NAGAR	KANPUR VIKAS PRADHIKARAN VS KRISHNA KUMAR SRIVASTAVA & OTHERS	17,16,300	UPPER CIVIL JUDGE	1182/13.04.16
3	FAPL	278	1993	KANPUR NAGAR	U.P STATE ELECTRICITY BOARD AND OTHERS VS RAM KISHORE MISHRA AND OTHERS	1,63,087.36	ADD CIVIL JUDGE	1183/13.04.16
4	FAPLD	24	2008	KANPUR NAGAR	JAI RAM KUSHWAHA VS KANPUR DEVELOPMENT AUTHORITY	14,40,000	ADD CIVIL JUDGE	1184/13.04.16
5	FAPL	566	2005	KANPUR NAGAR	ASPAN SINGH VS SMT. MITU GUPTA	8,20,000	CIVIL JUDGE	1185/13.04.16
6	FAPLD	46	2013	KANPUR NAGAR	SMT. KUSUM KUSHWAHA VS KDA THROUGH VICE CHAIRMAN	5,10,000	ADD CIVIL JUDGE	1186/13.04.16
7	FAPL	220	2007	KANPUR NAGAR	SMT. KAMLESH KUMARI BAJPAI VS RAJ KUMAR BAJPAI	20,00,000	CIVIL JUDGE	1187/13.04.16
8	FAPL	280	2013	KANPUR NAGAR	UCO BANK VS KARUNENDRA NARAIN SINGH	25,00,000	ADD CIVIL JUDGE	1188/13.04.16
9	FAPL	811	2004	KANPUR NAGAR	SMT. JYOTI TALREJA & OTHER VS PUNJAB NATIONAL BANK AND OTHERS	17,83,848.65	CIVIL JUDGE	1189/13.04.16
10	FAPL	667	2012	KANPUR NAGAR	KANPUR DEVELOPMENT AUTHORITY VS I.I.T. KARMCHARI SAHKARI AWAS SAMITI LTD. AND OTHERS	10,00,000	ADD CIVIL JUDGE	1190/13.04.16
11	FAPL	165	2012	KANPUR NAGAR	SMT. RAMA SINHA VS VISHNU NARAIN SRIVASTAVA AND OTHERS	10,00,000	ADD CIVIL JUDGE	1191/13.04.16
12	FAPL	252	2005	KANPUR NAGAR	SRI BANSGOPAL & OTHERS VS NATIONAL TEXTILE CORPORATION & OTHERS	6,00,000	ADD CIVIL JUDGE	1192/13.04.16
13	FAPL	619	2009	KANPUR NAGAR	SMT. SAMIM BEGUM VS SMT. SAGUPTA SAHIN AND OTHERS	13,01,000	CIVIL JUDGE	1193/13.04.16
14	FAPL	659	2008	KANPUR NAGAR	KANPUR DEVELOPMENT AUTHORITY AND OTHERS VS VINOD SINGH AND OTHERS	7,00,000	CIVIL JUDGE	1194/13.04.16
15	FAPL	234	2011	KANPUR NAGAR	RAM KISHORE ALIAS BABLU VS RAM KUMAR	6,00,000	CIVIL JUDGE	1195/13.04.16
16	FAPL	439	2013	KANPUR NAGAR	K.C. BHASIN VS STATE OF U.P. THROUGH SECRETARY AND OTHERS	7,50,564.80	ADD CIVIL JUDGE	1196/13.04.16
17	FAPL	153	2013	KANPUR NAGAR	DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD. VS SMT. RAM RANI	1,79,500	ADD CIVIL JUDGE	1197/13.04.16
18	FAPL	450	2012	KANPUR NAGAR	RAM JI GUPTA AND OTHERS VS SMT. MADHU NIGAM AND OTHERS	7,00,000	ADD CIVIL JUDGE	1198/13.04.16
19	FAPL	219	2011	KANPUR NAGAR	RAM DAYAL KUSHWAHA VS RAM SWAROOP KUSHWAHA AND OTHERS	6,00,000	ADD CIVIL JUDGE	1199/13.04.16
20	FAPL	602	2008	KANPUR NAGAR	SMT.KULDEEP KAUR SARNA VS SMT MANJEET KAUR SARNA AND OTHERS	14,90,000	CIVIL JUDGE	1200/13.04.16
21	FAPL	363	2004	KANPUR NAGAR	NATIONAL TEXTILE CORPORATION LTD VS SRI RAM SUNDER GUPTA & OTHERS	25,00,000	ADD CIVIL JUDGE	1201/13.04.16
22	FAPL	250	2007	KANPUR NAGAR	MOTI LAL SRIVASTAVA VS SMT. MAYA DEVI	6,15,000	ADD CIVIL JUDGE	1202/13.04.16
23	FAPL	311	2010	KANPUR NAGAR	SMT. LAXMI DEVI & OTHERS VS SURESH KUMAR SINGH & OTEHRS	2,00,000	ADD CIVIL JUDGE	1203/13.04.16